

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-541

CP No- 53/241/242/ND/2021

CA/236/2021

IN THE MATTER OF:

Ameet Khandelwal

Vs.

Pooja Goela

....Applicant

.....Respondent

SECTION

U/s 241-242

Order delivered on 07.07.2021

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :

For the Respondent :

ORDER

Re-notified to 09.07.2021.


(Anil Kumar)

fed (Court Officer, C-V)